**Shri P. R. Chakraverti:** May I know whether the Government has received a representation from this Committee, complaining against the latest decision of the Government to reduce the limit on the permissible extent of advertisement?

**Shri C. R. Pattabhi Raman:** It might have been two or three days ago. But we are not aware of this.

**श्री क० ना० तिवारी :** अभी मंत्री जी ने कहा "वैरी सून"। उन्होंने कहा कि वे जल्दी ही रिपोर्ट आने की आशा कर रहे हैं। यह "वैरी सून" तो आफिशियल जवाब हो गया। पर मैं जानना चाहता हूं कि इसमें कितना समय लगेगा, दो महीना, चार महीना, 6 महीना, इस में क्या टाइम लिमिट है।

**श्रीमती इंदिरा गांधी :** बाद में उन्हों ने बताया था कि 11 अगस्त तक एक्सटेंशन मिला है।

**भारतीय भाषाओं के समाचारपत्रों के लिये विज्ञापन**

\+

*216. { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय भाषाओं के समाचार पत्रों को विज्ञापन देने के सम्बन्ध में जारी की गई हिदायतों की मुख्य-मुख्य बातें क्या हैं ;

(ख) क्या सरकार को इस सम्बन्ध में कोई ज्ञापन प्राप्त हुए हैं ; और

(ग) यदि हां, तो उन के सम्बन्ध में सरकार का क्या विचार है ?

**सूचना और प्रसारण मंत्री (श्रीमती इंदिरा गांधी) :** (क) भारतीय भाषाओं के समाचार-पत्रों को विज्ञापन देने के सम्बन्ध में कोई खास हिदायतें नहीं दी गई हैं।

(ख) जी, हां।

(ग) सरकार का उद्देश्य है कि भारतीय भाषाओं के पत्रों को उत्तरोत्तर अधिक विज्ञापन दिये जायें।

**श्री प्रकाशवीर शास्त्री :** श्रीमन, क्या मैं यह जान सकता हूं कि सरकार को जो ज्ञापन प्राप्त हुए हैं भारतीय भाषाओं के समाचार-पत्रों की ओर से, उनमें सरकार पर कुछ ऐसे भी आरोप लगाए गए हैं कि सरकारी विज्ञापन उन्हीं समाचार-पत्रों को विशेष रूप से दिए जाते हैं जो सरकार की नीतियों का समर्थन करते हैं, जो जनता का समर्थन करते हैं उनको विज्ञापन नहीं दिए जाते ?

**श्रीमती इंदिरा गांधी :** जी नहीं।

**श्री प्रकाशवीर शास्त्री :** अभी दो तीन दिन पूर्व वित्त मन्त्रालय ने विज्ञापनों के सम्बन्ध में जो नीति निर्धारित की है जिससे समाचार-पत्रों के सामने बड़ी विषम स्थिति उत्पन्न हो गयी है, उस सम्बन्ध में क्या सूचना मंत्रालय से उन्होंने कुछ परामर्श किया था ?

**श्रीमती इंदिरा गांधी :** जी नहीं।

**Shri Jaipal Singh:** May I know whether these advertisements are given on the basis of the circulation of the paper or whether some other criterion is adopted?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman):** Circulation is also kept in mind. But I may inform the House that in the current year, April, 1964 to February, 1965, 882 Indian language papers have been used for display advertisements as against 291 in 1954-55. The proportion has increased. We are taking many other things also into consideration.

**Mr. Speaker:** Shri Vidya Charan Shukla.

**Shri Jaipal Singh:** Are the Government satisfied that the circulation figures are those given by the Audit Bureau of Circulation?

**Mr. Speaker:** Order, order. I have called Shri Vidya Charan Shukla.

**Shri Vidya Charan Shukla:** Have the Government taken note of the wide reaction of disapproval to the Finance Minister's proposal to impose certain levies on the advertisement and, if so, what is the Ministry of Information and Broadcasting going to do about it? Are they going to represent the case of the newspapers to the Finance Ministry or what is the attitude which they have taken on this matter?

**Shri C. R. Pattabhi Raman:** I think the hon. Member is referring to some rules which have been issued just now. We are keeping ourselves *au fait* with the development.

**Shri Kandappan:** The hon. Minister just now referred to a point that they are taking into consideration the aspect of circulation along with other things. What are the other things and what is the minimum circulation required?

**Shri C. R. Pattabhi Raman:** Regional, for one thing.

**Shri Kandappan:** What is the limit in respect of circulation?

**Shri C. R. Pattabhi Raman:** There is no limit. But I think I might give five or six categories: firstly, effective circulation; secondly, regularity in publication; thirdly, the class of readership; fourthly, adherence to the accepted standard of journalistic ethics; fifthly, other factors such as production standards, language and areas to be covered.

**Shri Hem Barua:** Have the Government received any representation or communication by way of telegrams on behalf of the small newspapers and language newspapers to the disastrous effect that will be had by this income-tax third amendment rule of 1965 restricting the expenditure on advertisements and, if so, what steps do Government propose to take to meet the situation?

**Shri C. R. Pattabhi Raman:** I can only say that we are aware of it and we will take it up with the sister Ministry at the proper time.

**श्री किशन पटनायक** : मन्त्री महोदया ने अभी बताया कि छोटे समाचार पत्रों पर रोक लगाने के लिए हाल में वित्त मन्त्री ने जो फैसला किया है, उसके पहले सूचना मंत्रालय से कोई सलाह नहीं की थी। तो इस तरह इकतरफा फैसला करने के बारे में मन्त्री महोदया ने कोई आपत्ति उठायी है या नहीं ?

**श्रीमती इंदिरा गांधी** : जी नहीं।

**Shri S. C. Samanta:** Is it not a fact that advertisement rates vary with English papers and also among the language newspapers including small newspapers?

**Shri C. R. Pattabhi Raman:** I can produce the figures. I can give the comparative figures.

**Mr. Speaker:** They may be placed on the Table of the House.

**Shrimati Savitri Nigam:** How far is it correct to say that some of the newspapers and weeklies which indulge in yellow journalism have also been given advertisements from the Government?

**Shri C. R. Pattabhi Raman:** Certainly we withhold advertisements from such papers which indulge in writings inimical to the basic integrity and unity of the country and also in obscene writings.